



NOTIFICATION No. 128 / 2017

Tmt. G.Bhuvanewari, Senior Civil Judge, formerly functioned as I Additional Sub Judge, Erode, now under compulsory wait, who has been appointed, on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur on deputation basis, in G.O.(D) No.272, Municipal Administration and Water Supply (MC.6) Department, dated 07.07.2017, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur in the existing vacancy.

**HIGH COURT, MADRAS.**

**DATED : 17.07.2017.**

*P. J. J. J.*  
17/7/17  
**REGISTRAR GENERAL**

**To**

1. Tmt. G. Bhuvanewari, Senior Civil Judge, formerly functioned as I Additional Sub Judge, Erode. (Now under compulsory wait) – Through the Principal District Judge, Erode.
2. The I Additional Sub Judge, Erode.
3. The Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
4. The Principal District Judges, Erode / Tiruppur.
5. The Commissioner, Corporation of Tiruppur, Tiruppur.
6. The Senior Accounts Officer (GAD - IV), Office of the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, District Treasury, Erode / Tiruppur.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.

7. The Registrar (Judicial), High Court, Madras.
  8. The Registrar (Management), High Court, Madras.
  9. The Officer on Special Duty, High Court, Madras.
  10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
  11. The Additional Registrar -I (Vigilance), High Court, Madras.
  12. The Registrar (District Judiciary), High Court, Madras.
  13. The Registrar (Administration), High Court, Madras.
  14. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
  15. The Official Assignee, High Court, Madras.
  16. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
  17. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
  18. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  19. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
  20. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
  21. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
  22. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  24. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
  25. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
  26. The Chief Accounts Officer, High Court, Madras.
  27. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
  28. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / 'J' / Library / Stationery Sections / Legal Cell, Server Room, High Court, Madras.
  29. The Technical Director, NIC, High Court, Madras.
  30. The Record Keeper, A.D. Records, High Court, Madras.
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**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges - Tmt. G.Bhuvanewari, Senior Civil Judge, formerly functioned as I Additional Sub Judge, Erode, now under compulsory wait - transferred and posted on deputation as Judicial Officer/ Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur - Notification issued - Joining instructions - issued.

**Ref:** High Court's Notification No. 128/2017 dated : 17.07.2017.

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Tmt. G.Bhuvanewari, Senior Civil Judge, formerly functioned as I Additional Sub Judge, Erode, now under compulsory wait, who has been posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, immediately.

**HIGH COURT, MADRAS.  
DATED: 17.07.2017.**

*R. S. Srinivasan* 17/7/17  
**REGISTRAR GENERAL**

**To**

1. Tmt. G. Bhuvanewari, Senior Civil Judge, formerly functioned as I Additional Sub Judge, Erode. (Now under compulsory wait) - Through the Principal District Judge, Erode.
2. The I Additional Sub Judge, Erode.
3. The Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur.
4. The Principal District Judges, Erode / Tiruppur.
5. The Commissioner, Corporation of Tiruppur, Tiruppur.
6. The Senior Accounts Officer (GAD - IV), Office of the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, District Treasury, Erode / Tiruppur.